

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item no.218 – IA 992 of 2022
In
CP(IB)/82(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajhans Infrabuild LLP
V/s
Growmore Wealth Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Adv. a.w Ms. Pragati Tiwari, Adv.
For the Respondent :

ORDER

Application is filed by the RP u/s 19(2) of the IBC, 2016. Service affidavit is filed. Respondent no.1 & 2 are served through speed post and track report is annexed. Since no documents are placed on the RoC portal reflecting the addresses of the respondents as per the record, Learned Counsel seeks and is granted two weeks' time to file relevant documents.

List on 20.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**